

Sixteenth Loksabha

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Title: Secretary-General reported a message from the Rajya Sabha that at its sitting held on the 2nd January, 2018, Rajya Sabha passed the National Bank for Agriculture and Rural Development (Amendment) Bill, 2017 passed by the Lok Sabha on the 3rd August 2017 with amendment and returned that Bill with the request that the concurrence of Lok Sabha to the amendment be communicated to Rajya Sabha

SECRETARY GENERAL: Madam Speaker, I have to report the following message received from the Secretary General of Rajya Sabha:-

‘I am directed to inform the Lok Sabha that the National Bank for Agriculture and Rural Development (Amendment) Bill, 2017 which was passed by the Lok Sabha at its sitting held on the 3rd August, 2017 has been passed by the Rajya Sabha at its sitting held on the 2nd January, 2018 with the following amendment:-

CLAUSE 1

1. That at page 1, line 4 **for** the figure “2017”, the figure “2018” be **substituted**.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to said amendment be communicated to this House.’

2. Madam Speaker, I also lay on the Table the National Bank for Agriculture and Rural Development (Amendment) Bill, 2017, as returned by Rajya Sabha with an amendment. ”